



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)(Suo Moto)/13/2018</a>	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS.	SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
2	<a href="#">WA/322/2023</a>	AFIKAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
3	<a href="#">Cont.Cas(C)/697/2023</a>	PANKAJ KUMAR SARMA <b>Versus</b> PABAN KUMAR BORTHAKUR AND 4 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	MS. M DEVI (R1) MR. A DAS (R1)
4	<a href="#">I.A.(Civil)/3726/2023</a> in <a href="#">WA/9986/2023</a>	THE STATE OF ASSAM <b>Versus</b> NAVANITA GOGOI	MR. D NATH SR. GA, ASSAM	
	<b>WITH</b> <a href="#">WA/9986/2023</a> (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> NAVANITA GOGOI A	MR. D NATH	
5	<a href="#">I.A.(Civil)/398/2024</a> in <a href="#">WA/15726/2023</a>	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
6	<a href="#">I.A.(Civil)/410/2024</a> in <a href="#">WA/993/2024</a>	THE UNION OF INDIA <b>Versus</b> SRI CHANDAN RAI	C.G.C. MR H GUPTA	
	<b>WITH</b> <a href="#">WA/993/2024</a> (Filing Number)	Union Of India And Ors <b>Versus</b> Shri Chandan Rai E	HAREESH GUPTA	

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

7	<a href="#">WA/47/2024</a> CAVT. NO.13922/023, CAVT./1392/2023	NORTH EAST FRONTIER RAILWAY AND ANR. <b>Versus</b> M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/402/2024</a> in WA/47/2024	NORTH EAST FRONTIER RAILWAY AND ANR. <b>Versus</b> M/S INFOTECH SOLUTION AND 2 ORS. F	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
8	<a href="#">WP(C)/8/2024</a>	ATIKUR RAHMAN <b>Versus</b> THE LIC HOUSING FINANCE LTD. AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H BURAGOHAİN (r-1,2)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
9	<a href="#">WP(C)/285/2022</a>	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR. K GOGOI MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)
	<b>WITH</b> <a href="#">I.A.(Civil)/2508/2022</a> in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	<b>WITH</b> <a href="#">Cont.Cas(C)/38/2022</a>	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
10	<a href="#">PIL/44/2022</a>	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN MR. S. B. CHAKMA MR. V. HEGDE	ADDL. A.G., MIZORAM GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2833/2022</a> in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/468/2023</a> in PIL/44/2022	ISAAC VANLALTLANA <b>Versus</b> THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/469/2023</a> in PIL/44/2022	ISAAC VANLALTLANA <b>Versus</b> THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1295/2023</a> in PIL/44/2022	C LALRUATMAWIA, <b>Versus</b> MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1297/2023</a> in PIL/44/2022	C LALRUATMAWIA, <b>Versus</b> MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
4)	MR. H L MAURYA	05-02-2024	To	31-03-2024
5)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
6)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
7)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
8)	MR. L C DEY	09-02-2024	To	21-02-2024
9)	MR J C BORAH	08-02-2024	To	26-02-2024
10)	MR. S KATAKI	12-02-2024	To	17-02-2024
11)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
12)	MR. A DAS	12-02-2024	To	20-02-2024
13)	MR B K SINGH	12-02-2024	To	23-02-2024
14)	MS. B S GOYAL	12-02-2024	To	20-02-2024
15)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
16)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
17)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
18)	MR. J P SHARMA	15-02-2024	To	19-02-2024
19)	MR. K K PARASAR	15-02-2024	To	20-02-2024
20)	MR D K DEY	15-02-2024	To	01-03-2024
21)	MR.A K SHARMA	15-02-2024	To	25-02-2024
22)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
23)	MD. A J ATIA	22-02-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/7597/2023</a>	JAYKANTA SARKAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH DY.S.G.I.
2 <a href="#">Cont.Cas(C)/78/2024</a>	HIREN DAS <b>Versus</b> PABAN KUMAR BORTHAKUR, IAS	MR. R SARMAH	
3 <a href="#">Cont.Cas(C)/82/2024</a>	JHALAK CHETRY AND 2 ORS. <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. P J SAIKIA MS D DUTTA	
4 <a href="#">Cont.Cas(C)/83/2024</a>	AYNAL HOQUE <b>Versus</b> JAYANT NARLIKAR AND 3 ORS.	MR. A ROSHID MS. T BEGUM	
5 <a href="#">WP(C)/778/2024</a>	NO.G/5017114W RIFLEMAN/GD ROHIT KUMAR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
6 <a href="#">WP(C)/785/2024</a>	NO. G/2502153X RIFLEMAN /GD SUMAN KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
<b>ADMISSION</b>			
7 <a href="#">WP(C)/1166/2022</a>	PRASANTA BORAH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MS. ANASUYA C	GA, ASSAM SC, FINANCE
8 <a href="#">WP(C)/2733/2022</a>	NABAJYOTI KAKATI AND ANR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
9 <a href="#">WP(C)/5048/2023</a>	KALPANA BORAH AND 527 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
10 <a href="#">WP(C)/6882/2023</a>	SUMANTA GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.

**ORDERS**

11	<a href="#">Cont.Cas(C)/666/2022</a>	SUCHITRA BALA ROY <b>Versus</b> M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
12	<a href="#">Cont.Cas(C)/520/2023</a>	SUSHILA DEKA <b>Versus</b> JAY SHIVANI AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	MRS. D DAS BARMAN MR. K KONWAR (R-1) MR S DUTTA (R-1)
13	<a href="#">Cont.Cas(C)/534/2023</a>	USHA ADHIKARI <b>Versus</b> JAY SHIVANI, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	MR. K KONWAR (R-1) MR B DEURI ((r-2) MR S DUTTA (R-1)
14	<a href="#">Cont.Cas(C)/730/2023</a>	GS - 192257X MD HASHIM ANSARI <b>Versus</b> DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
15	<a href="#">WP(C)/7023/2023</a>	RANENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5491/2020</a> FIXED, WITH LCR	MOHED ALI @ MOBED ALI @ MOBOT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/236/2024</a> FIXED	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/775/2024</a>	SUKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/776/2024</a>	SITU BISWAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/786/2024</a>	AROTI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed MR F HAQUE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
6	<a href="#">WP(C)/3850/2017</a> FIXED	ATUL SARKAR @ ATUL MANDAL <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.P BORAH	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/7138/2017</a> FIXED	SUNITY SEAL <b>Versus</b> UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
<b>ORDERS</b>				
8	<a href="#">I.A.(Civil)/2913/2023</a> WITH WP(C)/797/2020 (D/O) in WP(C)/797/2020	ADURI BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	GA, ASSAM MR M H AHMED	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">I.A.(Civil)/3363/2023</a> WITH WP(C)/2962/2017 (D/O) <b>in</b> WP(C)/2962/2017	SHUKUMAR ROY @ SUKUMAR ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS.K DEVI MS S A KHALIFA	GA, ASSAM ASSTT.S.G.I.
10	<a href="#">I.A.(Civil)/3716/2023</a> <b>in</b> WP(C)/2948/2023	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	<b>WITH</b> <a href="#">WP(C)/2948/2023</a> WITH LCR	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
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### [ For Saturday,17th February 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/4982/2023</a> AT 10:15 AM	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	MRS. R DEVI (r-4,5) DY.S.G.I. SC, PWD
<b>WITH</b>				
2	<a href="#">WP(C)/2146/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
<b>MOTION</b>				
3	<a href="#">WP(C)/735/2024</a>	IBRAHIM KHAN AND ANR <b>Versus</b> COMMISSIONER OF TRANSPORT AND 4 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	SC, TRANSPORT DEPARTMENT, ASSAM
4	<a href="#">WP(C)/736/2024</a>	PULIN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. J ALI MR. S HAQUE MS S ABDULLAH	SC, FOREST
5	<a href="#">WP(C)/747/2024</a>	SHREE SHYAM ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
6	<a href="#">WP(C)/750/2024</a>	PALLABI SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
7	<a href="#">WP(C)/755/2024</a>	M/S SHYAM SUNDER MUKESH KUMAR <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 7 ORS	R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI	DY.S.G.I.
8	<a href="#">WP(C)/758/2024</a>	M/S SREE STEEL <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 7 ORS	R SARMAH MR H K NATH MR J BORAH MR N PATIRI	DY.S.G.I.
9	<a href="#">WP(C)/769/2024</a>	NISHI KANTA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY DR K PANDAV MR. S. J. SARKAR	SC, PWD

**ADMISSION**



10	<a href="#">WP(C)/6726/2022</a>	SRI SRI RADHA GOBINDA SEVASHRAM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR P K BASU (R-6 TO 18) MR A BANERJEE (R-6 TO 18)
11	<a href="#">WP(C)/3209/2023</a>	PALASH RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L MOHAN MR. P GOGOI	SC, CO OP SC, FINANCE
12	<a href="#">WP(C)/7250/2023</a> FIXED	MAINUL HOQUE AND 14 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (r-2) MR S DUTTA (r-2) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (r-2) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./44/2024</a>	ZAKIR HUSSAIN LASKAR @ JAKOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/150/2024</a> <b>in</b> Crl.A./44/2024	ZAKIR HUSSAIN LASKAR @ JAKOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">CRL.A(J)/79/2018</a> 5 Y 7 M 16 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	JOY RAM NATH <b>Versus</b> THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE	PP, ASSAM
3	<a href="#">Crl.A./301/2022</a> WITH LCR 5 FILES, P.B.-3	PRANAB HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
4	<b>WITH</b> <a href="#">CRL.A(J)/104/2022</a> 5 Y 5 M 16 D :	SUBHASH DEY <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
5	<b>WITH</b> <a href="#">CRL.A(J)/106/2022</a> 5 Y 5 M 16 D :	MANORANJAN HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">I.A.(Crl.)/276/2023</a> <b>in</b> Crl.A./3151/2023	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN	PP, ASSAM	
	<b>WITH</b> <a href="#">Crl.A./3151/2023</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN A		
	<b>WITH</b> <a href="#">Crl.L.P./12/2023</a>	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
7	<a href="#">I.A.(Crl.)/148/2024</a> <b>in</b> CRL.A(J)/776/2024	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM

**WITH**  
[CRL.A\(J\)/776/2024](#)  
(Filing Number)

SARALA MANDAL  
**Versus**  
THE STATE OF ASSAM AND ANR. H

MR. S BISWAS

**WITH**  
[I.A.\(CrI.\)/1251/2024](#)  
(Filing Number)

SARALA MANDAL  
**Versus**  
THE STATE OF ASSAM AND ANR. H

MR. S BISWAS

8 [I.A.\(CrI.\)/151/2024](#)  
in CRL.A(J)/1234/2024

DWIPEN RAJBONGSHI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR J DAS (LEGAL AID COUNSEL) PP, ASSAM

**WITH**  
[CRL.A\(J\)/1234/2024](#)  
(Filing Number)

DWIPEN RAJBONGSHI  
**Versus**  
THE STATE OF ASSAM AND ANR. H

MR J DAS

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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### [ For Saturday,17th February 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/75/2024</a>	LOKMAN HUSSAIN <b>Versus</b> PABAN KUMAR BORTHAKUR AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	
2 <a href="#">Cont.Cas(C)/76/2024</a>	HI SPEED LOGISTICS PVT LTD <b>Versus</b> RAJESH CHAUDHARY AND 2 ORS.	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	
3 <a href="#">WP(C)/189/2024</a> FIXED	MANTU BURAGOHAAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
4 <a href="#">WP(C)/7544/2023</a>	BULON GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. R DE (r-6) MR P NEOG (r-6) MS. D PATHAK (r-6)
5 <a href="#">WP(C)/680/2024</a>	MD ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
6 <a href="#">WP(C)/689/2024</a>	ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/694/2024</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR REZABUL HOQUE	GA, ASSAM
8 <a href="#">WP(C)/702/2024</a>	SIPPO MALAKAR @ SIPPO KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D SINHA	GA, ASSAM DY.S.G.I.
9 <a href="#">WP(C)/704/2024</a>	INDIA CARBON LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10 <a href="#">WP(C)/714/2024</a>	BINOD KUMAR PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
11 <a href="#">WP(C)/715/2024</a>	PRASANNA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE

12	<a href="#">WP(C)/716/2024</a>	PRABHU DAYAL AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P P BARUAH MR. D GOSWAMI	SC, REVENUE
13	<a href="#">WP(C)/738/2024</a>	BIJIT KUTUM AND 104 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/756/2024</a>	MD. LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	RUBI GOGOI MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GAD SC, REVENUE
15	<a href="#">WP(C)/761/2024</a>	MD. NOOR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/770/2024</a>	BADRI PRASAD GARODIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/777/2024</a> B/O	POMEE SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
2	<a href="#">WP(C)/798/2024</a>	PRAKASH KUMAR DIXIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. DITUL DAS MR. R J SARMA	DY.S.G.I.
3	<a href="#">WP(C)/799/2024</a>	BICHITRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, AG
<b>ADMISSION</b>				
4	<a href="#">WP(C)/8155/2019</a>	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	ASSTT.S.G.I.
5	<a href="#">WP(C)/8943/2019</a>	PRADIP KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K BARMAN MS. P CHUTIA	SC, PNRD SR. GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/3397/2020</a>	MD. SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA	SC, HEALTH
7	<a href="#">WP(C)/4833/2022</a>	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
<b>ORDERS</b>				
8	<a href="#">WP(C)/6547/2021</a> B/O	RANJITA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, ELEM. EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./435/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE F ISLAM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">CRP(IO)/58/2024</a>	HEMANT KHETAWAT <b>Versus</b> JYOTIV AGARWAL (KHETAWAT)	MR B SHARMA MR S SHARMA	
3	<a href="#">CRP(IO)/59/2024</a>	PURNENDU DAS <b>Versus</b> CHITTARANJAN DAS AND 9 ORS.	MR J DAS MR. S R RABHA	GA, ASSAM
4	<a href="#">CRP(IO)/61/2024</a>	THE UNITED INDIA INSURANCE CO LTD <b>Versus</b> HARIDAS SEAL	MR A N DAS	
5	<a href="#">CRP(IO)/62/2024</a>	SIMANTA KUMAR DEY <b>Versus</b> SAMAR DEY @ LAKHANANDA MAHARJ SAMAR DEY AND 4 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	
6	<a href="#">CRP(IO)/63/2024</a>	BHUBAN KHAKHALARY <b>Versus</b> MINHAZ ALI AND 14 ORS	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	
7	<a href="#">CRP(IO)/65/2024</a>	ARCHDIOCESE OF GUWAHATI <b>Versus</b> M/S M R CONSTRUCTION AND ANR	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	
<b>ADMISSION</b>				
8	<a href="#">CRP/30/2022</a> CAVT. NO.00072/022, PART- HEARD	SUSHANTA DAS AND 3 ORS <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR



9	<b>WITH</b> <a href="#">CRP/28/2022</a> CAVT. NO. 00082/022,	RATAN CHANDRA MAZUMDAR <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
10	<b>WITH</b> <a href="#">CRP/29/2022</a> CAVT. NO. 00092/022,	SWAPAN DAS <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
11	<b>WITH</b> <a href="#">CRP/31/2022</a> CAVT. NO. 00062/022,	TAPAN KUMAR DUTTA <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
12	<a href="#">FAO/11/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/382/2024</a> in <a href="#">FAO/11/2024</a>	LALIT PHUKAN <b>Versus</b> SARASWATI DEVI SHARMA  LALIT PHUKAN <b>Versus</b> SARASWATI DEVI SHARMA	MR H BARUAH MR P BORAH MR P P PHUKAN  MR H BARUAH MR P BORAH MR P P PHUKAN	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	<a href="#">RSA/21/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/337/2024</a> in <a href="#">RSA/21/2024</a>	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.  DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN  MR. P BORDOLOI MR D BHUYAN	
14	<a href="#">RSA/25/2024</a>	RANJAN PEGU <b>Versus</b> PARTHA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
<b>ORDERS</b>				
15	<a href="#">CRP(IO)/106/2023</a>	NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
16	<a href="#">CRP(IO)/362/2023</a>	ON THE DEATH OF SANTU THAPA, HER LEGAL HERIS AND ANR <b>Versus</b> PURNIMA RONGHANGPI AND ANR	MR. B PHUKAN MR. P KR KALITA	
17	<a href="#">I.A.(Civil)/428/2024</a> in <a href="#">FAO/5/2024</a>	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. <b>Versus</b> PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA N R SURANA MR. R DUBEY

**WITH**  
[FAO/5/2024](#)  
CAVT. NO. 12882/023,

AMGURI SAMASTEER AARTHA  
SAMAAJEEK UNNAYAN AARU  
SANGSKRITIK BIKASH SANTHA AND 7  
ORS.

MR. R B PHOOKAN  
R SARMAH  
MS M KAKOTY  
MR K J HAZARIKA

MR. R DUBEY (r-2)  
MR. B D DEKA  
MS. A B KAYASTHA (r-2)  
MR. A N I HUSSAIN (r-2)  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA  
MS N B KAYASTHA (r-2)  
FOR CAVEATOR

**Versus**  
PRADIP HAZARIKA AND 4 ORS.

**WITH**  
[I.A.\(Civil\)/96/2024](#)  
in FAO/5/2024

AMGURI SAMASTEER AARTHA  
SAMAAJEEK UNNAYAN AARU  
SANGSKRITIK BIKASH SANTHA AND 7  
ORS.

MR. R B PHOOKAN  
R SARMAH  
MS M KAKOTY  
MR K J HAZARIKA

MR. B D DEKA  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA  
FOR CAVEATOR

**Versus**  
PRADIP HAZARIKA AND 4 ORS.

18 [I.A.\(Civil\)/432/2024](#)  
in FAO/1489/2024

MOKTAR AHMED  
**Versus**  
ABDUR RAHIM SODIAL @ ABDUL RAHIM  
SODIAL ALIAS BABUL SODIAL AND 2  
ORS.

MR. P K ROY  
MR. S K CHAKRABORTY  
MRS. A CHAKRABORTY  
MS. M DUTTA

**WITH**  
[FAO/1489/2024](#)  
(Filing Number)

MOKTAR AHMED  
**Versus**  
ABDUR RAHIM SODIAL @ ABDUL RAHIM  
SODIAL ALIAS BABUL SODIAL AND 2 ORS  
H

MR. P K ROY

**WITH**  
[I.A.\(Civil\)/1490/2024](#)  
(Filing Number)

MOKTAR AHMED  
**Versus**  
ABDUR RAHIM SODIAL @ ABDUL RAHIM  
SODIAL ALIAS BABUL SODIAL AND 2 ORS  
H

MR. P K ROY

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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25)	MR. A R SIKDAR	17-02-2024	To	17-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./437/2024</a>	MRIDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">AB/361/2024</a>	PANKAJ PAUL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	<a href="#">AB/363/2024</a>	IFTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P J BARMAN MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
4	<a href="#">AB/364/2024</a>	SHAHIDUR RAHMAN @ SHAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
5	<a href="#">AB/368/2024</a>	MARJINA KHATUN @ MILON BEGUM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
6	<a href="#">AB/375/2024</a>	RAHIM BADSHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
7	<a href="#">AB/376/2024</a>	SHYAM CHANDRA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
8	<a href="#">AB/377/2024</a>	ROFIQUL ISLAM @ ROFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
9	<a href="#">AB/378/2024</a>	ABEDIN JOYNAL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

#### **BAIL HEARING**

10	<a href="#">AB/3784/2023</a>	SHARMILA SINHA <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
11	<a href="#">AB/3902/2023</a>	ANJARI ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
12	<a href="#">AB/20/2024</a> WITH OFFICE NOTE, FIXED	UMESH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MR. R B GOHAIN MS. M BORGHAIN	PP, ASSAM
<b>ORDERS</b>				
13	<a href="#">I.A.(CrI.)/124/2024</a> WITH LCR 1 FILE(SCANNED COPY) <b>in</b> CrI.Pet./823/2023 <b>WITH</b> <a href="#">CrI.Pet./823/2023</a>	MRS. SEHNAZ SULTANA RAHMAN <b>Versus</b> RAJIB ALI AND 4 ORS  RAJIB ALI AND 4 ORS <b>Versus</b> MRS. SEHNAZ SULTANA RAHMAN	MR. T K BHUYAN   MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR J I BARBHUIYA   MR. T K BHUYAN (R-1)
14	<a href="#">I.A.(CrI.)/141/2024</a> <b>in</b> AB/848/2023  <b>WITH</b> <a href="#">AB/848/2023</a>	ABU SIDDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM,  ABU SIDDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
15	<a href="#">I.A.(CrI.)/145/2024</a> <b>in</b> CrI.A./346/2024  <b>WITH</b> <a href="#">CrI.A./346/2024</a> (Filing Number)  <b>WITH</b> <a href="#">CrI.L.P./7/2024</a>	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND 2 ORS.  ARCHANA DEKA <b>Versus</b> MADAN DEKA AND ANR. H  ARCHANA DEKA <b>Versus</b> MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)  MS B R A SULTANA  MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/6038/2015</a> PART-HEARD, FIXED	SUSHIL KUMAR VASUDEVA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.N DEKA MR.M GOGOI	MR. S C KEYAL (ASSTT. S.G.I., R-5) GA, ASSAM
<b>MOTION</b>				
2	<a href="#">WP(C)/452/2024</a> FIXED	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE CITY BANK LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY	SC, CO OP
<b>ADMISSION</b>				
3	<a href="#">WP(C)/6243/2015</a> FIXED	NORTH EAST REGION FINSERVICES LIMITED and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P HAZARIKA MR.M CHOUDHURY MR.M MISRA	MR.S S SHARMA(R-6) GA, ASSAM MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MRA SHARMA(R-6) SC, FINANCER3
4	<a href="#">WP(C)/5449/2019</a> FIXED	ASHOK KUMAR GARODIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2982/2022</a> <b>in</b> WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE
5	<b>WITH</b> <a href="#">WP(C)/7184/2021</a>	DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOUDHURY (r-5 to 8) MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2752/2017</a>	PRADIP KUMAR RAY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALI	MR.Y DOLOI(R- 1-4) SR. CGC ASSTT.S.G.I.
2	<a href="#">WP(C)/661/2018</a>	ASHOK KUMAR <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S. S. ROY (ASGI) ASSTT.S.G.I.
3	<a href="#">WP(C)/2489/2021</a>	MD. NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR T CHHETRI	SC, AG SC, BTC SC, PWD
4	<a href="#">WP(C)/3901/2021</a>	SACHINDRA DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
5	<a href="#">WP(C)/4310/2021</a>	UPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
6	<a href="#">WP(C)/4817/2021</a>	JITENDRA SHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
7	<a href="#">WP(C)/5564/2021</a>	PRAKASH BAISHYA AND 174 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	GA, ASSAM SC, SEC. EDU.
<b>WITH</b>				
8	<a href="#">WP(C)/5441/2021</a>	MD. JOYNAL ABEDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, RMSA SC, SEC. EDU.
9	<a href="#">WP(C)/7157/2021</a>	BIPUL CH DOLOI AND 407 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, P AND R.D. SC, FINANCE

10	<a href="#">WP(C)/7268/2021</a>	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, WATER RESOURCE
	<b>WITH</b>			
11	<a href="#">WP(C)/7307/2021</a>	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, PWD
		<b>ORDERS</b>		
12	<a href="#">Cont.Cas(C)/468/2019</a>	PRABIN DEKA <b>Versus</b> ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
13	<a href="#">Cont.Cas(C)/759/2019</a>	SMTI. PURNIMA NANDI <b>Versus</b> J B EKKA AND ORS.	MR. A H M R CHOUDHURY MR A DEY	SC, PNRD MR. K KONWAR (R-4) MR. A BHATTACHARJEE MR. S DUTTA (R-4)
14	<a href="#">WP(C)/6504/2019</a> FIXED	JADU MANI KALITA AND ANR. <b>Versus</b> UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND	MR. K GOGOI (C.G.C., (R-1, 2)) MR. S DUTTA ASSTT. S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/4215/2019</a> in WP(C)/6504/2019	THE DIRECTOR <b>Versus</b> JADU MANI KALITA AND 16 ors	MR S DUTTA MR. S DUTTA	MR. A K BHUYAN MR. A K BHUYAN
	<b>WITH</b> <a href="#">I.A.(Civil)/4295/2019</a> in WP(C)/6504/2019	JADU MANI KALITA AND ANR. <b>Versus</b> UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. P PATHAK	ASSTT.S.G.I.
15	<a href="#">Cont.Cas(C)/86/2021</a>	SABITA DAS <b>Versus</b> SEEMA REKHA BHUYAN, IAS	MR I RAFIQUE MS. M MEDHI MS. M DEKA	MR. M BHAGABATI MS G BORA MS. B TALUKDAR
16	<a href="#">Cont.Cas(C)/130/2021</a>	GAJEN CHANDRA KALITA <b>Versus</b> RAKESH KUMAR AND 5 ORS	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R-6) MR. P N GOSWAMI MR. B GOGOI (R-6) MR A CHALIHA (R-6)
17	<a href="#">Cont.Cas(C)/373/2021</a>	ASHANUDDIN KHAN <b>Versus</b> MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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22)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
23)	MD. A J ATIA	22-02-2024	To	15-03-2024
24)	MRS. B GOGOI	16-02-2024	To	17-02-2024
25)	MR. A R SIKDAR	17-02-2024	To	17-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./434/2024</a>	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
2 <a href="#">Bail Appln./440/2024</a>	ARJUN KUMAR RAY <b>Versus</b> THE UNION OF INDIA	MR M HOQUE MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
3 <a href="#">Bail Appln./441/2024</a>	ABUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR H A RASHID	PP, ASSAM
<b>MOTION</b>			
4 <a href="#">Crl.Rev.P./57/2024</a>	MOHAN KUMAR PRODHANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM
5 <a href="#">Crl.Pet./176/2024</a>	MEHI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
6 <a href="#">AB/362/2024</a>	JABIR SHEIKH @ JABIR HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
7 <a href="#">AB/365/2024</a>	AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8 <a href="#">AB/366/2024</a>	MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
9 <a href="#">AB/374/2024</a>	DEWAN HAIDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
10 <a href="#">Bail Appln./3725/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	PUSAN DAO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	PP, ASSAM

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|----|---|--|---|------------------------------|
| 11 | <a href="#">Bail Appln./3901/2023</a><br>WITH OFFICE NOTE | MUKUT SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. FIRUZ KHAN<br>MR U CHAUDHURY<br>M. GLORY<br>RHITUSHREE TALUKDAR<br>P. NATH<br>Q. KIBA<br>K. SUMI<br>MS LITO AWOMI | PP, ASSAM<br>SPL. PP, C.B.I. |
| 12 | <a href="#">Bail Appln./210/2024</a><br>FIXED             | NUR SALAM @ NUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. M HOQUE<br>F ISLAM  | PP, ASSAM                    |
| 13 | <a href="#">Bail Appln./307/2024</a><br>FIXED             | MAHESWAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR K BHUYAN<br>MR. M U E BHUYAN   | PP, ASSAM                    |

**BAIL HEARING**

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|----|--|---|---|-----------|
| 14 | <a href="#">AB/3518/2023</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | HABIB AHMED<br><b>Versus</b><br>STATE OF ASSAM        | MR. R A CHOUDHURY<br>MR. R A MAZUMDER                                       | PP, ASSAM |
| 15 | <a href="#">AB/293/2024</a><br>FIXED   | ARIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM   | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN | PP, ASSAM |
| 16 | <a href="#">AB/304/2024</a><br>FIXED   | AKHRIJUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN | PP, ASSAM |

**ORDERS**

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|----|--|---|---|---|
| 17 | <a href="#">Crl.Pet./1132/2023</a><br>WITH LCR 1 FILE(SCANNED COPY), FIXED | JIGNESH MEVANI @ JIGNESH N. MEVANI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. K N CHOUDHURY<br>MR S BORTHAKUR<br>MR H P NEPAL | MR. M PHUKAN, LD, PP,<br>ASSAM<br>PP, ASSAM |
|----|--|---|---|---|

**HEARING**

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|----|---|---|--|-----------|
| 18 | <a href="#">Crl.Rev.P./16/2024</a><br>FIXED | ABHIJIT SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM | MS N SAIKIA<br>MR. R K PRADHAN<br>MR. A K SAIKIA | PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:15 AM]****BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Bail Appln./158/2024</a>	SACHIN PRABHAKAR ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN PP, ASSAM
<b><u>MOTION (BA)</u></b>			
2 <a href="#">Bail Appln./432/2024</a>	NURUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A S CHOUDHURY MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
3 <a href="#">Bail Appln./433/2024</a>	SALIMON KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
4 <a href="#">Bail Appln./438/2024</a>	BIKASH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
5 <a href="#">Bail Appln./439/2024</a>	MOBAROK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
6 <a href="#">Bail Appln./442/2024</a>	ASIF ALI @ ASIEF ALI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
<b><u>MOTION</u></b>			
7 <a href="#">Crl.Pet./1124/2023</a> CRL.PET. 118/2021(D/O)	RUBUL HAZARIKA @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b>WITH</b>			
8 <a href="#">Crl.Pet./380/2021</a>	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
9 <a href="#">Tr.P.(Crl.)/7/2024</a>	TAPAN BARMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MS. P BASFORE	PP, ASSAM
10 <a href="#">Crl.Pet./172/2024</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS A DAS MS N BARUAH	PP, ASSAM
11 <a href="#">Crl.Pet./173/2024</a>	ARVIND KUMAR BHATRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM

12	<a href="#">Crl.Pet./174/2024</a>	GANESH DAS <b>Versus</b> HIMAKSHI TALUKDAR	MS. T SOM MR H DAS MR. P TELI	
13	<a href="#">Crl.Pet./175/2024</a>	PANKAJ SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	H A SARKAR MR S DAS MS D KALITA MS N BEGOM	PP, ASSAM
14	<a href="#">AB/372/2024</a> B/O	ANSUMA BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM

**ADMISSION**

15	<a href="#">Crl.Pet./34/2024</a> FIXED	SHOFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
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**BAIL HEARING**

16	<a href="#">AB/2017/2023</a> B/O	AMRINDER SINGH WALIA <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
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### [ For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/539/2018</a> WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
<b>WITH</b> <a href="#">I.A.(Civil)/3087/2018</a> in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
2 <a href="#">WP(C)/938/2020</a>	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
<b>WITH</b> <a href="#">I.A.(Civil)/1850/2020</a> in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
<b>WITH</b> <a href="#">I.A.(Civil)/2236/2021</a> in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
3 <a href="#">WP(C)/9474/2019</a>	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR

4	<b>WITH</b> <a href="#">WP(C)/285/2020</a>	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
5	<b>WITH</b> <a href="#">WP(C)/5195/2020</a>	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
6	<a href="#">WP(C)/2293/2020</a>	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
7	<b>WITH</b> <a href="#">WP(C)/2858/2018</a>	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
8	<a href="#">WP(C)/5735/2021</a>	RINKI BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, ELEM. EDU
9	<b>WITH</b> <a href="#">WP(C)/5205/2021</a>	HARI PRASAD SARMA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU
10	<a href="#">WP(C)/7368/2021</a>	SADULLAH DEWAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. S H RAHMAN (r-6,7) MR. D A KAIYUM (r-6,7) MR. M S MONDAL (r-6,7) SC, FINANCE
11	<b>WITH</b> <a href="#">I.A.(Civil)/2767/2023</a> in <a href="#">WP(C)/7368/2021</a>	ON THE DEATH OF ATOWAR RAHMAN SIKDAR HIS LEGAL HEIR RUMIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MS. A HUSSAIN MR R ISLAM	SC, HIGHER EDU SC, FINANCE
11	<a href="#">WP(C)/1068/2022</a>	NURAL ISLAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
12	<b>WITH</b> <a href="#">WP(C)/3882/2021</a>	MD. ASHAN ALI SK AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM SC, FINANCE DEPTT.	SC, ELEM. EDU GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/4299/2021</a>	SHAHABUDDIN MONDAL AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
14	<b>WITH</b> <a href="#">WP(C)/6156/2021</a>	BAHARUL ISLAM AND 71 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/2433/2022</a>	SAFIQUE UZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. S H RAHMAN (r-6,7) MR. D A KAIYUM (r-6,7) MR. M S MONDAL (r-6,7) SC, FINANCE
<b>ORDERS</b>				
16	<a href="#">Cont.Cas(C)/610/2022</a>	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE SC, SEC. EDU. SC, FINANCE DEPTT.

17	<a href="#">WP(C)/1748/2022</a>	DHIRAJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE
18	<a href="#">Cont.Cas(C)/137/2023</a>	AKRAMUL HAQUE MAJUMDAR AND 35 ORS <b>Versus</b> DR. BIJAYA CHOUDHURY, ACS AND ORS	MD S HOQUE MR. M DEKA MS S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU MR. D SAIKIA (r-4) MR S M T CHISTIE (R-4) MS P DAS (r-4)
19	<a href="#">Cont.Cas(C)/143/2023</a>	MRIDULA TALUKDAR <b>Versus</b> MAMATA HOJAI ,AES	MR. S BARMAN	
20	<a href="#">Cont.Cas(C)/214/2023</a>	PARTHA PRATIM PAUL <b>Versus</b> MAMATA HOJAI, A.E.S. AND ANR	MR B MALAKAR	MR. R MAZUMDAR MR B KAUSHIK
21	<a href="#">Cont.Cas(C)/276/2023</a>	IMRAN HUSSAIN <b>Versus</b> MAMATA HOJAI AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR S M T CHISTIE (R-1) MS H TERANGPI (R-1)
22	<a href="#">Cont.Cas(C)/543/2023</a>	SADHANA DEVI <b>Versus</b> MRS. SURANJANA SENAPATI, ACS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MR. P K BORAH MR B KAUSHIK
<b>HEARING</b>				
23	<a href="#">WP(C)/2891/2014</a> CAVT. NO. 650/14 PART-HEARD, FIXED, CAVT./650/2014	MAHAMMAD AZAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3685/2023</a> in WP(C)/2891/2014	DILIP CH. HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE	SC, HIGHER EDU MR.B D KONWAR MR J H SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
4)	MR. H L MAURYA	05-02-2024	To	31-03-2024
5)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
6)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
7)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
8)	MR. L C DEY	09-02-2024	To	21-02-2024
9)	MR J C BORAH	08-02-2024	To	26-02-2024
10)	MR. S KATAKI	12-02-2024	To	17-02-2024
11)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
12)	MR. A DAS	12-02-2024	To	20-02-2024
13)	MR B K SINGH	12-02-2024	To	23-02-2024
14)	MS. B S GOYAL	12-02-2024	To	20-02-2024
15)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
16)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
17)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024

18)	MR. J P SHARMA	15-02-2024	To	19-02-2024
19)	MR. K K PARASAR	15-02-2024	To	20-02-2024
20)	MR D K DEY	15-02-2024	To	01-03-2024
21)	MR.A K SHARMA	15-02-2024	To	25-02-2024
22)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
23)	MD. A J ATIA	22-02-2024	To	15-03-2024
24)	MRS. B GOGOI	16-02-2024	To	17-02-2024
25)	MR. A R SIKDAR	17-02-2024	To	17-02-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Saturday,17th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 26****[CIVIL BENCH-II****NO ADJOURNMENT WILL BE PERMITTED IN  
TOP OF THE LIST MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>DELIVERY OF ORDER</b>				
1	<a href="#">I.A.(Civil)/3095/2022</a> in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	<b>WITH</b> <a href="#">WP(C)/6005/2021</a>	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19)
	<b>WITH</b> <a href="#">I.A.(Civil)/1960/2023</a> in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. D DAS SR. ADV MR S BORTHAKUR
2	<b>WITH</b> <a href="#">WP(C)/8073/2019</a>	RAHUL AMIN REZA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
3	<b>WITH</b> <a href="#">WP(C)/8795/2019</a>	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
4	<a href="#">WP(C)/5421/2023</a>	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY (R-8,9) GA, ASSAM MR. H ALI (R-8,9) B BARMAN (R-8,9)
5	<b>WITH</b> <a href="#">WP(C)/2345/2020</a>	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY

	<b>WITH</b> <a href="#">I.A.(Civil)/2479/2023</a> in WP(C)/2345/2020	AZIBAR RAHMAN, <b>Versus</b> SHOHIDUL ISLAM MOLLAH AND 8 ORS	SC, ELEM. EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MS. K JAIN
6	<b>WITH</b> <a href="#">WP(C)/4686/2021</a>	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
7	<a href="#">WP(C)/131/2024</a>	PRADIP KUMAR PAUL AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, ELEM. EDU SC, SSA
8	<b>WITH</b> <a href="#">WP(C)/7366/2023</a>	SMTI. BARNALI TALUKDAR AND 144 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ELEM. EDU SC, SSA
<b><u>TOP OF THE LIST</u></b>				
9	<a href="#">WP(C)/6609/2013</a> FIXED, WITH WP(C)/2113/2010 (D/O)	VARTAK LABOUR UNION <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S C KEYAL MR.N BARUA ASSTT.S.G.I.
10	<b>WITH</b> <a href="#">WP(C)/5029/2014</a>	SARAT SAIKIA and 16 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
11	<b>WITH</b> <a href="#">WP(C)/3873/2017</a>	BORDER ROADS ORGANIZATION LABOURERS UNION <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MS.B MAHANTA MRS B BHUYAN MR.P K SARMA MR.D DAS	GA, ASSAM C.G.C. MR. D C BORAH(R- 1-4 & 6-9) ASSTT.S.G.I.
12	<a href="#">WP(C)/7297/2013</a> FIXED, WITH LCR	NEERAJ BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
<b><u>MOTION</u></b>				
13	<a href="#">WP(C)/5089/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/3002/2023</a> in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
14	<a href="#">WP(C)/6678/2023</a> WITH CAVT. 725/21	UTPAL BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, BTC
15	<b>WITH</b> <a href="#">WP(C)/3079/2021</a>	UTPAL BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1314/2021</a> in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.

16	<b>WITH</b> <a href="#">WP(C)/3604/2021</a>	SEEMA BAKSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	GA, ASSAM R SARMAH (R-5) MR J BORAH (R-5) MR. K KAKOTI (R-5) SC, N C T E SC, SEC. EDU. SC, U G C
17	<b>WITH</b> <a href="#">WP(C)/5733/2021</a>  CAVT. NO. 07252/021,	SEEMA BAKSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR F HAQUE	MR. M U MONDAL MR K ISLAM SC, SEC. EDU. FOR CAVEATOR
18	<a href="#">WP(C)/793/2024</a>	SYED IMRAN HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
19	<a href="#">WP(C)/797/2024</a>	GANGADHAR MEMORIAL VME SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, SSA
20	<a href="#">WP(C)/800/2024</a>	DR. BINITA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B SAHARIA MR N SARMA	SC, HIGHER EDU
<b>ADMISSION</b>				
21	<a href="#">WP(C)/7985/2019</a> FIXED	PRATIBHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. P TAMULI MS. N BORDOLOI	MR S NEOGI (R- 2 & 3) GA, ASSAM MS. R B BORA (R- 4, 5, 6) MR. U K BARMAN MR H ALI MR. M MALAKAR MR. B DEORI (R- 1) MS A KALITA (R-7 & 8) SC, SEC. EDU. SC, BTC
22	<a href="#">Arb.P./32/2021</a>	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIR (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
23	<a href="#">WP(C)/5799/2021</a>	TASLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
24	<a href="#">WP(C)/7137/2021</a>	DR. JAHIDUL DEWAN <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, G U
25	<a href="#">WP(C)/2859/2022</a> FIXED	CHANDANA MEDHI <b>Versus</b> THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA
26	<a href="#">WP(C)/5620/2022</a> FIXED AS FIRST ITEM AT 10:15 AM	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA
<b>ORDERS</b>				
27	<a href="#">Cont.Cas(C)/724/2022</a>	MANJU DEVI <b>Versus</b> P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 17/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
4)	MR. H L MAURYA	05-02-2024	To	31-03-2024
5)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
6)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
7)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
8)	MR. L C DEY	09-02-2024	To	21-02-2024
9)	MR J C BORAH	08-02-2024	To	26-02-2024
10)	MR. S KATAKI	12-02-2024	To	17-02-2024
11)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
12)	MR. A DAS	12-02-2024	To	20-02-2024
13)	MR B K SINGH	12-02-2024	To	23-02-2024
14)	MS. B S GOYAL	12-02-2024	To	20-02-2024
15)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
16)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
17)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
18)	MR. J P SHARMA	15-02-2024	To	19-02-2024
19)	MR. K K PARASAR	15-02-2024	To	20-02-2024
20)	MR D K DEY	15-02-2024	To	01-03-2024
21)	MR.A K SHARMA	15-02-2024	To	25-02-2024
22)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
23)	MD. A J ATIA	22-02-2024	To	15-03-2024
24)	MRS. B GOGOI	16-02-2024	To	17-02-2024
25)	MR. A R SIKDAR	17-02-2024	To	17-02-2024